

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1185

ANSWERED ON:01.03.2006

POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments for setting up and development of power projects during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Union Government to accord its approval along with the details of agreement, if any, signed in this regard with the States and the funds allocated therefor, State-wise;
- (d) whether the Union Government has launched any project with the help of private sector;
- (e) if so, the details thereof;
- (f) the estimated increase in the generation of power as a result of commissioning of these projects and the time by which these projects are likely to be commissioned;
- (g) the number of projects not launched so far and the reasons therefor;
- (h) the steps taken by the Union Government in this regard; and
- (i) the estimated shortfall of power during 2005-06, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : As per Electricity Act 2003 enacted on 10.06.2003, the requirement of according Techno-economic clearance by Central Electricity Authority has been dispensed with for thermal generation. However, a generating company intending to set up a hydro-generating station has to prepare and submit the scheme to the Authority for concurrence involving a capital expenditure such sum as may be fixed by the Central Govt. from time to time by notification.

Detailed Project Reports of 22 H.E. Schemes with an aggregate installed capacity of 8631 MW were received in CEA for accord of concurrence after the enactment of the Electricity Act 2003.

State-wise details of HE Schemes received in CEA for concurrence are given below:

Sl. No.	State	No. of HE Schemes	Installed Capacity (MW)
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1	Jammu & Kashmir	6	2259
2	Himachal Pradesh	3	1163
3	Uttaranchal	6	2286
4	Uttar Pradesh	1	30
5	Chhattisgarh	1	60
6	Andhra Pradesh	1	360
7	Kerala	1	163
8	Sikkim	1	1200
9	Arunachal Pradesh	2	1110

Total 22 8631

Out of these 22 HE Schemes received in CEA for concurrence, 11 H.E. Schemes with an aggregate installed capacity of 3236 MW were concurred by CEA, one H.E. Scheme of 1200 MW in Sikkim is under examination and 10 H.E. Schemes with an aggregate installed capacity of 4195 MW were returned to project authorities for resubmission as these did not fulfill the requirements stipulated. Details are at Annexure-I.

(d) to (h) : The Government has taken an initiative for facilitating the development of five Ultra Mega Power Projects of 4000 MW capacity each under tariff based competitive bidding route. Madhya Pradesh, Gujarat, Chhattisgarh, Karnataka and Maharashtra are the States in which an ultra mega power project each is envisaged to be set up in the first phase. The total proposed power to be generated from each ultra mega power project is 4000 megawatt. One unit of 800 MW of each project is likely to be commissioned during the XI Plan.

(i) : The energy shortage in the country during the financial year 2005-06 (April, 2005 to Jan., 2006) was 8% and peak shortage was 11.6%. State-wise power supply position and peak demand & peak met in the country during the financial year 2005-06 are given at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 1185 TO BE ANSWERED IN THE LOK SABHA ON 01.03.2006.

Detailed Projects Reports- Hydro Electric Schemes received for concurrence after enactment of Electricity Act 2003

Sl No.	Schemes	Sector	Instal- led (Rs. Crs.)	Estimated Cost	Price	Date of Status
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Jammu & Kashmir

1	Uri - II	CENTRAL	240	1695.73	07/2003	08/2003	Concurred on 11.02.2004
2	Nimoo Bazgo	CENTRAL	45	583.39	01/2005	12/2003	Concurred on 16.03.2004
3	Sawalkot	STATE	600	4177.38	12/2000	12/2003	Returned in 02/2004
4	Chutak	CENTRAL	44	606.76	01/2005	01/2004	Concurred on 23.04.2004
5	Kishanganga (ROR)	CENTRAL	330	2624.36	06/2005	07/2005	Concurred on 31.08.2005
6	Pakal Dul	CENTRAL	1000	5577.09	07/2005	08/2005	Returned in 08/2005

Himachal Pradesh

7	Chamera St-III	CENTRAL	231	1364.01	04/2003	06/2003	Concurred on 10.10.2003
8	Parbati St-III	CENTRAL	520	2228.41	07/2003	08/2003	Concurred on 12.11.2003
9	Rampur	CENTRAL	412	1984.18	03/2005	06/2005	Concurred on 23.12.2003

Uttaranchal

10	Loharinagpala	CENTRAL	600	2417.78	03/2004	07/2004	Concurred on 11.08.2004
11	Tapovan						
	Vishnugad	CENTRAL	520	2545.53	03/2004	07/2004	Concurred on 11.08.2004
12	Lata Tapovan	CENTRAL	171	640.45	10/2005	07/2005	Concurred on 08.02.2006
13	Pala Maneri	STATE	480	2446.10	Comp.	07/2005	Returned in 07/2005
14	Kotlibhel - IA	CENTRAL	195	1298.49	12/2005	01/2006	Returned in 01/2006
15	Kotlibhel - IB	CENTRAL	320	1911.33	12/2005	01/2006	Returned in 02/2006

Uttar Pradesh

16	Dhukwan	STATE	30	170.03	12/2003	10/2005	Returned in 10/2005
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Chhattisgarh

17	Matnar	STATE	60	313.35	03/2004	07/2004	Concurred on 19.08.2004
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Andhra Pradesh

18 Dummugudem STATE 360 2172.30 02/2002 08/2005 Returned in 08/2005

Kerala

19 Athirappilly STATE 163 385.63 2004-05 12/2004 Concurred on 31.03.2005

Sikkim

20 Teesta St-III PRIVATE 1200 5190.66 06/2005 07/2005 Under Examination

Arunachal Pradesh

21 Siang Middle CENTRAL 1000 4699.81 08/2003 09/2003 Returned in 09/2005

22 Pare (Dikrong) CENTRAL 110 624.87 12/2005 12/2005 Returned in 01/2006

Total 8631

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PART

(i) OF UNSTARRED

QUESTION NO. 1185 TO BE ANSWERED IN LOK SABHA ON 01.03.2006.

Power Supply position in the country as on 31.1.2006

(a) Energy shortages

April, 05 to January, 06

State /System Requirement Availability Surplus /Deficit(-)
/ Region (MU) (MU) (MU) (%)

Chandigarh	1,090	1,088	-2	-0.2
Delhi	18,690	18,387	-303	-1.6
Haryana	20,240	18,503	-1,737	-8.6
Himachal Pradesh	3,552	3,519	-33	-0.9
Jammu & Kashmir	7,252	6,394	-858	-11.8
Punjab	30,893	28,233	-2,660	-8.6
Rajasthan	26,391	25,519	-872	-3.3
Uttar Pradesh	46,649	36,534	-10,115	-21.7
Uttaranchal	4,280	4,156	-124	-2.9
Northern Region	159,037	142,333	-16,704	-10.5
Chhattisgarh	10,664	10,343	-321	-3.0
Gujarat	47,497	43,537	-3,960	-8.3
Madhya Pradesh	30,362	26,470	-3,892	-12.8
Maharashtra	84,008	69,724	-14,284	-17.0
Daman & Diu	1,099	1,099	0	0.0

D.N.Haveli	2,098	2,098	0	0.0
Goa	1,940	1,940	0	0.0
Western Region	177,668	155,211	-22,457	-12.6

Andhra Pradesh	42,629	42,263	-366	-0.9
Karnataka	27,484	27,395	-89	-0.3
Kerala	11,227	11,185	-42	-0.4
Tamil Nadu	44,445	44,312	-133	-0.3
Pondicherry	1,384	1,384	0	0.0
Lakshadweep	20	20	0	0
Southern Region	127,171	126,539	-632	-0.5
Bihar	6,650	6,023	-627	-9.4
DVC	8,280	8,199	-81	-1.0
Jharkhand	3,339	3,210	-129	-3.9
Orissa	12,560	12,409	-151	-1.2
West Bengal	20,630	20,280	-350	-1.7
Sikkim	177	176	-1	-0.6
Andaman- Nicobar #	200	139	-61	-30.5
Eastern Region	51,636	50,297	-1,339	-2.6
Arunachal Pradesh	173	171	-2	-1.2
Assam	3,403	3,197	-206	-6.1
Manipur	439	424	-15	-3.4
Meghalaya	1,169	984	-185	-15.8
Mizoram	192	180	-12	-6.3
Nagaland	357	341	-16	-4.5
Tripura	627	565	-62	-9.9
North-Eastern Region	6,360	5,862	-498	-7.8
All India	521,872	480,242	-41,630	-8.0

Lakshadweep and A & N Islands stand- alone systems, power supply position of these, does not form part of regional requirement and availability

Note : Both peak met and energy availability represent the net consumption (including the transmission losses) in the various States. Net export has been accounted for in the consumption of importing States.

(b) Peak shortages

State/ System / Region	Peak Demand (MW)	Peak Met (MW)	Surplus / Deficit (MW)	(%)
Chandigarh	240	240	0	0.0
Delhi	3,722	3,600	-122	-3.3
Haryana	4,333	3,931	-402	-9.3
Himachal Pradesh	788	749	-39	-4.9
Jammu & Kashmir	1,475	1,240	-235	-15.9
Punjab	7,731	6,158	-1,573	-20.3
Rajasthan	5,285	4,671	-614	-11.6
Uttar Pradesh	8,175	6,588	-1,587	-19.4
Uttaranchal	991	857	-134	-13.5
Northern Region	28,154	25,200	-2,954	-10.5
Chhattisgarh	1,889	1,737	-152	-8.0
Gujarat	9,783	7,610	-2,173	-22.2
Madhya Pradesh	6,558	5,136	-1,422	-21.7
Maharashtra	16,069	12,360	-3,709	-23.1
Daman & Diu	324	324	0	0.0
D.N.Haveli	387	387	0	0.0
Goa	354	354	0	0.0
Western Region	31,772	25,257	-6,515	-20.5
Andhra Pradesh	8,224	8,154	-70	-0.9

Karnataka	5,574	5,442	-132	-2.4
Kerala	2,539	2,519	-20	-0.8
Tamil Nadu	7,989	7,865	-124	-1.6
Pondicherry	250	250	0	0.0
Lakshadweep #	6	6	0	0
Southern Region	22,609	21,915	-694	-3.1
Bihar	1,300	1,116	-184	-14.2
DVC	1,441	1,426	-15	-1.0
Jharkhand	669	623	-46	-6.9
Orissa	2,432	2,396	-36	-1.5
West Bengal	4,218	4,111	-107	-2.5
Sikkim	47	45	-2	-4.3
Andaman- Nicobar # 40	32	-8	-20	
Eastern Region	9,546	9,160	-386	-4.0
Arunachal Pradesh	75	73	-2	-2.7
Assam	733	673	-60	-8.2
Manipur	113	109	-4	-3.5
Meghalaya	266	205	-61	-22.9
Mizoram	76	72	-4	-5.3
Nagaland	90	87	-3	-3.3
Tripura	171	155	-16	-9.4
North-Eastern Region	1,329	1,192	-137	-10.3
All India	91,187	80,631	-10,556	-11.6

Lakshadweep and A & N Islands stand- alone systems, power supply position of these, does not form part of regional peak demand/ peak met.

Note : Both peak met and energy availability represent the net consumption (including the transmission losses) in the various States. Net export has been accounted for in the consumption of importing States.